

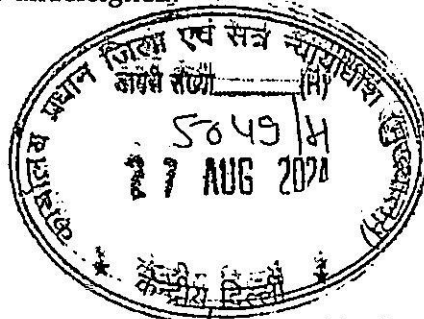
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

In supersession of earlier orders, the following Ld. Judicial Officer is hereby designated as Officer In-charge and Link Officer In-charge of the Branch as mentioned against his name with immediate effect in addition to work already assigned to him:-

| S.No | Name of the Branch(s) | Officer In-Charge | Link Officer In-Charge |
|------|-----------------------|--|--|
| 1. | Stationery | Sh. Mohinder Virat, Presiding Officer, Industrial Tribunal-1 | Sh. Anil Antil, Spl. Judge (PC Act) (CBI)-15 |
| 2. | Library | Sh. Ashish Aggarwal, Spl. Judge (PC Act) (ACB)-2 | Sh. Vishal Gogne Spl. Judge (PC Act)(CBI)-24 |
| 3 | Receipt & Issue | Sh. Mukesh Kumar Spl. Judge (PC Act)(CBI)-05 | Sh. Ashish Aggarwal. Spl. Judge (PC Act)(ACB)-2 |
| 4 | RTI | Sh. Sanjay Khanagwal Spl. Judge (PC Act)(CBI)-12 | Sh. Amitabh Rawat Spl. Judge(PC Act)(CBI)-14 |

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned,



Anju Bajaj Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI)
Rouse Avenue District Court,
New Delhi.

No.OIC/RACC/Gaz./2024/14766/c - 14839/c Dated 24/8/2024 at 1:15 PM

Copy forwarded digitally for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. All Ld. Judicial Officers, Rouse Avenue District Court, New Delhi.
4. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
5. The P.S./Reader to the undersigned.
6. The Web-site Committee, Tis Hazari Courts, Delhi.

Anju Bajaj Chandna

Principal District & Sessions Judge
-cum-Special Judge (PC Act) (CBI)
Rouse Avenue District Court,
New Delhi.